

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 7655/2025

PANNALAL BHANSALI

Appellant(s)

VERSUS

BHARTI TELECOM LIMITED & ORS.

Respondent(s)

(IA No. 311233/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 276743/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 9862/2025 (XVII-B)
FOR ADMISSION

C.A. No. 9601/2025 (XVII-B)
FOR ADMISSION

C.A. No. 9797/2025 (XVII-B)
FOR ADMISSION

C.A. No. 7666/2025 (XVII-B)
FOR ADMISSION

C.A. No. 9478/2025 (XVII-B)
FOR ADMISSION

C.A. No. 9599/2025 (XVII-B)
IA No. 303381/2025 - INTERVENTION/IMPLEADMENT

C.A. No. 9849/2025 (XVII-B)
FOR ADMISSION

C.A. No. 13824/2025 (XVII-B)
FOR ADMISSION

Date : 20-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) Mr. K. Parameshwar, Sr. Adv.
Mr. Masoom K. Shah, Adv.
Mr. Udit Gupta, Adv.
Ms. Veda Singh, Adv.
Mr. Prasad Hegde, Adv.

Mr. N Sai Kaushal, Adv.
Mr. Adit Garg, Adv.
Mr. Rohan Chawla, Adv.
Ms. Aashvi P. Shah, Adv.
M/s. Udit Kishan And Associates, AOR

For Respondent(s) Mr. Shyam Divan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Arti Singh, AOR
Mr. Kamal Shankar, Adv.
Mr. Tanmay Sharma, Adv.
Mr. Aakashdeep Singh Roda, Adv.
Mr. Arjun Narang, Adv.
Mr. Shivam Jain, Adv.
Ms. Shefali Munde, Adv.
Mr. Arjun Bhatia, Adv.
Mr. Arpith Jacob Varaprasad, Adv.
Mr. Ankur Singhal, Adv.
Ms. Pooja Singh, Adv.
Mr. B P Singh, Adv.

Mr. Soumya Dutta, AOR

Mr. Percival Billimoria, Sr. Adv.
Mr. Khowaja Siddiqui, Adv.
Mr. Arvind Gupta, AOR
Mr. Kshitij Arora, Adv.
Ms. Rachita Sood, Adv.
Ms. Priyamvada Paneru, Adv.
Mr. Rahul Bhaskar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)